

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1220
TO BE ANSWERED ON 11th February, 2019**

Sports Period in Schools

1220. SHRIMATI V. SATHYABAMA:

Will the **Minister of HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to make one hour sports period compulsory in all the schools across the country;
- (b) if so, whether it is likely to be implemented in only Government schools;
- (c) if so, whether the Government has made the survey on availability of Physical Training Teachers/Instructors in all the schools of the country before implementing this plan; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d): The National Curriculum Framework, 2005 recommended Health and Physical education as a compulsory subject area upto secondary stage for all children. Age appropriate activities related to Health, Physical Education and Yoga are included in the syllabi of Health and Physical Education developed by National Council of Educational Research and Training (NCERT).

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, provides for (i) Access to a play ground for each school; (ii) A part time instructor for physical education in upper primary school; (iii) Supply of play material, games and sports equipment, as per requirement of the schools. Further, Central Board of

Secondary Examination (CBSE) has issued a circular dated 21.03.2018 regarding mainstreaming Health and Physical Education in schools in which schools affiliated to CBSE including government schools have been advised to reserve one period everyday for Health and Physical Education for classes IX to XII.

In addition, the Central Government has launched an integrated scheme, for school education named as Samagra Shiksha w.e.f 2018-19, under which there is a provision for encouragement of Sports, Physical activities, Yoga, arts & crafts, co-curricular activities etc. For meeting the expenditure on procuring sports equipments for indoor and outdoor sports, Sports grants upto Rs.5,000/- for primary, upto Rs. 10,000/- for upper primary and upto Rs.25,000/- for secondary and senior secondary schools per year is provided.

Further, guidelines dated 24.12.2018 have been issued to States and UTs to ensure proper utilization of sports grant. These guidelines include an indicative list of age appropriate sports equipments for government schools. Sport specific equipments may also be chosen by the schools, based on availability of infrastructure in the school including availability of playfield etc. States and UTs have been advised to encourage schools to include traditional/regional games of the respective State/Region. Schools have been advised to maintain the sports equipments and have them in a workable position. One responsible person/Physical Education Teacher (PET)/Teacher in charge in every school is to be given the responsibility to take care of the sports equipments and to maintain their stock position.
